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Final Status of PMOIN/R/E/20/03979

Applicant Name	Abhimanyu Shrivastav
Date of receipt	14/07/2020
Request Filed With	Prime Minister's Office
Text of Application	<p>I wish to seek the copy of the following Documents -</p> <ol style="list-style-type: none"> 1. Bye laws/ Rules/Regulations/ Acts/ Orders/ Circulars governing the Prime Minister National Relief fund. 2. All the documents related to the constitution of the fund including TRUST DEED. <p>I also wish to seek information on the following points -</p> <ol style="list-style-type: none"> 1. The name of current Trustees. 2. Whether in the past or in present any person from the opposite parties including then government has been/ is a trustee.
Request document (if any)	document not provided
Status	REQUEST DISPOSED OF as on 15/10/2020
Date of Action	15/10/2020
Remarks	Reply :- Prime Minister's National Relief Fund (PMNRF) is not a public authority under the ambit of Section 2(h) of the RTI Act, 2005. However, relevant information in respect of PMNRF may be seen on the website – pmnrf.gov.in
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